

यह बंदो भी के बहामनपुर रेड्डी : (क) श्राय जाव बुरो ने समस्तीपुर बम विस्फोट के मामले में हाथ होने के लम्बेह मेंपाव व्यक्तियों को गिरफ्तार किया है। उनमें से एक ने गिरफ्तारी के बाद एक मजिस्ट्रेट समक्ष बयान में अफराख भी स्वीकार किया है। अन्य मामले को दिल्ली पुलिस जांच कर रहा है।

(ख) और (ग) प्रश्न नहीं उठता।

कारखानों में निर्मित वस्तुओं और कृषि उत्पादों के मूल्यों में समन्वय लाने सम्बन्धी योजना

6454. श्री विमूर्ति मिश्र : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग मुख्य कृषि उत्पादों और कारखानों में उत्पादित मुख्य-मुख्य वस्तुओं की कीमतों के बीच समन्वय लाने की योजना बना रहा है, और

(ख) यदि हा, तो उसमें सम्मिलित वस्तुओं के नाम क्या हैं ?

योजना मन्त्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) कृषिजन्य पदार्थों और कारखानों में निर्मित पदार्थों के मूल्यों के बीच एकीकरण करने की कोई खास स्कीम इस समय योजना आयोग में तैयार नहीं की जा रही है। फिर भी, खास जिनको अर्थात्, गन्ना, पटसन, कपास का निम्नतम समर्पण/सांख्यिक मूल्यों का निश्चय करते और उनका निर्मित पदार्थों के मूल्यों पर प्रभाव को ध्यान में रखा गया है। औद्योगिक उत्पादनों के मूल्यों का निश्चय करते समय सम्बन्धित कृषि कच्चे माल के मूल्यों को भी सरकार ध्यान में रखती है।

Tyre Factory in Public Sector

6455. SHRI SHARAD YADAV :
SHRI PHOOL CHAND
VERMA:
SHRI BANABHADUR
SINGH:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 2942 on the 12th March,

1975 regarding tyre factory in Public Sector and State whether a decision has since been taken regarding the location of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. M. MAURYA): No, Sir.

Re-employment or grant of extension to superannuated persons

6456 SHRI VASANT SATHE Will the PRIME MINISTER be pleased to state.

(a) whether the Government have reviewed the policy regarding re-employment of superannuated persons or grant of extension after superannuation in respect of top level officers in Government,

(b) if so, the details thereof ;

(c) Ministry-wise break up of Senior Officers who have been re-appointed after superannuation during the last three years,

(d) whether half of the 18 Grade A posts in IFS are occupied by superannuated persons and that the position is identical in other Ministries, and

(e) if so, whether Government are taking any action to discourage the present practice and provide incentive to the aspiring and deserving young talents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : (a), (b) and (e) According to criteria laid down for grant of extension/re-employment beyond the age of superannuation, no such proposal is ordinarily to be considered, save in very rare and exceptional circumstances. The over-riding consideration is that such extension/re-employment must clearly be in the public interest and in addition satisfy one of the following two conditions:

- (i) That other officers are not ripe enough to take over the job ; or
- (ii) The retiring officer is of outstanding merit.